

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.104
C.P.(IB)/109(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

ELATE INVESTMENT AND HOLDINGS PRIVATE LIMITEDApplicant

Vs

TAKSHASHILA PROJECTS PRIVATE LIMITEDRespondent

Order delivered on: 10/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Advocate

For the Respondent : Mr. Kiran Shah, PCA a/w.

: Mr. Dhruvit Shah, Advocate

ORDER

(Hybrid Mode)

We have heard Learned Counsel for both the sides and perused the records.

Learned Counsel for both sides are at liberty to file their written synopsis, within a period of seven days, from the date of this order.

The order is reserved.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**